

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2907
(To be answered on the 5th August 2021)**

REDEVELOPMENT OF AIRPORT UNDER PPP MODEL

2907. SHRI G.M. SIDDESHWAR

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has recently decided to redevelop some of the airports in the country via Public Private Partnership (PPP) model;**
- (b) if so, the details thereof and the time by which the redevelopment process is likely to be completed?**
- (c) whether the Government had assigned the task of redevelopment of airports to some private players during the last few years; and**
- (d) if so, the status of redevelopment of such airports as on date?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) to (d): Airports Authority of India (AAI) has leased out Delhi and Mumbai Airports in 2006 to M/s Delhi International Airport Limited (DIAL) and M/s Mumbai International Airport Limited (MIAL) respectively for Operations, Management and Development under Public Private Partnership (PPP) mode. Since then, DIAL and MIAL have undertaken and completed various development works at these airports including construction of new terminal buildings, airside expansion etc. This has led to significant improvement in the infrastructure at these airports.

Airports Authority of India (AAI) has recently awarded six airports namely, Ahmedabad, Jaipur, Lucknow, Guwahati, Thiruvananthapuram and Mangaluru for Operations, Management and Development under PPP for a period of 50 years. Development/redevelopment of airports is a continuous process and is undertaken by the concerned airport operator from time to time depending upon commercial viability, traffic demand, availability of land etc.
